

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 53(ND)09
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017**

NAME OF THE COMPANY: M/s. Data Infosys Ltd..

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ramesh Singh, Mr. R.K.Gupta, Ms. Swaralipi Deb
Roy and Mr. Rohit Kumar, Advocates for Petitioner.

Mr. N.M.Sharma, Mr. Vivek Malik and Mr. Mukul
Thakur, Advocates for Respondent.

ORDER

At request of the Respondent, list the matter on 22.02.2017.

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(Ina Malhotra)
Member Judicial